

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/94/2017

NAME OF THE PETITIONER : OPAQUE MINERAL RESOURCES PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. SRIRAM

PCS



2. B. SRIDHAR

Dy RoC

ORDER

PCS for the petitioner and Dy. RoC present. For hearing the matter, adjourned to 10.11.2017 at 10.30 A.M.

—Sof
K Anantha Padmanabha Swamy
Member (Judicial)

MS